### GOVERNMENT OF INDIA MINISTRY OF AYUSH

# RAJYA SABHA UNSTARRED QUESTION NO. 1763 TO BE ANSWERED ON 16.12.2025

#### Fund allocation under NAM in Tamil Nadu

#### 1763 Shri R. Dharmar:

Will the Minister of *Ayush* be pleased to state:

- (a) the total funds allocated, released, and utilized under the National Ayush Mission (NAM) in Tamil Nadu since its inception;
- (b) the number of Ayush health and wellness centres established in Tamil Nadu, and whether there is a plan to expand them in rural and semi-urban areas;
- (c) the steps taken to promote Siddha medicine under the NAM considering its deep roots in Tamil Nadu; and
- (d) whether Government has taken initiatives to integrate Ayush systems with the public health infrastructure in Tamil Nadu for better accessibility and patient choice?

#### **ANSWER**

## THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

- (a) Under National Ayush Mission (NAM), Rs. 28587.148 lakhs have been sanctioned/released as central share to the State Government of Tamil Nadu from 2014-15 to 2024-25 and as reported by them, they have utilized Rs. 26250.573 lakhs so far.
- (b) Public health being a State Subject, establishment of Ayush health and wellness centres in Tamil Nadu and expansion of these centres in rural and semi-urban areas comes under purview of State Government. However, under NAM, as per the proposals received from State Government of Tamil Nadu, through State Annual Action Plan (SAAPs), 650 dispensaries have been approved for upgradation to Ayush Health and Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) [AAM (Ayush)].

- (c) Ministry of Ayush is already implementing Centrally Sponsored Scheme of National Ayush Mission through State/UT Governments for overall development & promotion of Ayush systems in the country including siddha system of medicine and supporting their efforts by providing financial assistance under different activities as per provision of NAM guidelines against the proposals received through SAAPs. The NAM *inter-alia* makes provision for following activities:
- (i) Operationalization of Ayush Health & Wellness Centres now renamed as Ayushman Arogya Mandir (Ayush) by upgrading existing Ayush dispensaries.
- (ii) Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs).
- (iii) Upgradation of existing standalone Government Ayush Hospitals.
- (iv) Upgradation of existing Government/Panchayat/Government aided Ayush Dispensaries/ Construction of building for existing Ayush Dispensary (Rented/ dilapidated accommodation)/Construction of building to establish new Ayush Dispensary in the area where there are no Ayush facilities available.
- (v) Setting up of up to 10/30/50 bedded integrated Ayush Hospitals.
- (vi) Supply of essential drugs to Government Ayush Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals.
- (vii) Ayush Public Health Programmes.
- (viii) Establishment of new Ayush colleges in the States where availability of Ayush teaching institutions is inadequate in Government Sector.
- (ix) Infrastructural development of Ayush Under-Graduate Institutions and Ayush Post-Graduate Institutions/ add on PG/ Pharmacy /Para-Medical Courses.
- (d) Government of India has adopted a strategy of Co-location of Ayush facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs), thus enabling the choice to the patients for different systems of medicines under a single window. The engagement of Ayush doctors/ paramedics and their training is being supported by the Ministry of Health & Family Welfare under National Health Mission (NHM), while the support for Ayush infrastructure, equipment/ furniture and medicines is being provided by the Ministry of Ayush under National Ayush Mission (NAM), as shared responsibilities.

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